



Voice of Voiceless

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News Letter

Patron-in-Chief

Hon'ble Mr. Justice

Sanjay Karol

Chief Justice, Patna High Court

Executive Chairman

Hon'ble Mr. Justice

Dinesh Kumar Singh

Judge, Patna High Court



BIHAR STATE LEGAL SERVICES AUTHORITY, PATNA



BIHAR STATE LEGAL SERVICES AUTHORITY

Editors

Sri Sunil Dutta Mishra
Member Secretary

Sri Ravi Ranjan
Joint Secretary

Co-editors

Sri Krishna Gopal
Registrar

Ms. Priya Shekhar
Asst. Registrar

Ms. Anupama
Asst. Registrar

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BIHAR STATE LEGAL SERVICES AUTHORITY

Budh Marg, Patna - 800 001

Ph. : 0612-2508943, 2508366, 2508441

Fax : 0612-2508390

E-mail : bslsa_87@yahoo. in

Website : www.bslsa.bih.nic.in

Toll Free No. - 15100

THE TORCHBEARERS



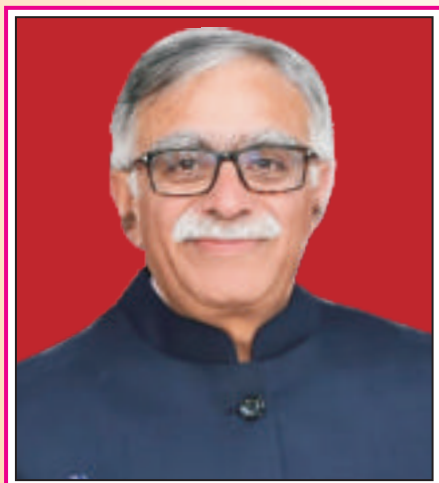
**Hon'ble Mr. Justice
S. A. Bobde**

Chief Justice of India -cum-
Patron-in-Chief, NALSA



**Hon'ble Mr. Justice
N. V. Ramana**

Judge, Supreme Court of India -cum-
Executive Chairman, NALSA



**Hon'ble Mr. Justice
Sanjay Karol**

Chief Justice, Patna High Court
-cum-
Patron-in-Chief, BSLSA



**Hon'ble Mr. Justice
Dinesh Kumar Singh**

Judge, Patna High Court
-cum-
Executive Chairman, BSLSA



**Hon'ble Mr. Justice
Shivaji Pandey**

Judge, Patna High Court
-cum-
Chairman, Patna High Court
Legal Services Committee

INAUGURATION



Inauguration of Establishment of the Courts of Additional District & Session Judge and Sub-Judge at Sub-Divisional Civil Court, Masaurhi (Patna) on 29th, December 2019.



View of one of the Literacy Camps.



Legal Awareness Camp was Conducted at Chapra on 22-12-2019. Inaugurated by Executive Chairman BSLSA, Hon'ble Mr. Justice Dinesh Kumar Singh in august Presence of Hon'ble Mr. Justice Ashwani Kumar Singh, Hon'ble Mr. Justice Chakradhari Sharan Singh, Hon'ble Mr. Justice Prabhat Kumar Jha, Hon'ble Justice Smt. Anjana Mishra & Hon'ble Mr. Justice A. K. Upadhyay all Hon'ble Judges, Patna High Court.



ACTIVITIES



Officers of BSLSA Sri Sunil Dutta Mishra, Member Secretary & Sri R. N. S. Pandey, Jt. Secretary visited Old Age Home & Interacted with the Senior Citizens.



Ms. Priya Shekhar & Ms. Anupma Asst. Registrar's, BSLSA interacting with Children at 'Nishant', Patna.

ACTIVITIES

Sri Krishna Gopal, Registrar, BSLSA Visited Govt. Blind School Kadamkuan, Patna, "Apna Ghar", Bailey Road, Patna, 'Antarjyoti Balika Vidyalaya', Patna & 'Nari Gunjan', Danapur.





World Aids Week was organised at Nalanda Medical College & Hospital, Patna. Officers of BSLSA Sri Sunil Dutta Mishra, Member Secretary & Sri R. N. S. Pandey, Jt. Secretary addressed the audience.



State Level Media Interface Workshop on "Child Marriage" Under More Than Bride Project was held at Vaishali Hall, Hotel Vijayatej Clarks inn on 29th November, 2019.



State Consultation on Child Protection was held on 14th & 15th June, 2019 at Hotel Chanakya, Patna organised by 'Bachpan Bachao Andolan (BBA)' in collaboration with Weaker Section, CID, Bihar, Patna.



Participants

NLA MEETING



National Lok Adalat meeting was held on 28th May 2019 at BSLSA Patna Meeting Room presided by Member Secretary, Bihar State Legal Services Authority and attended by bank officials.



ACTIVITIES

On the occasion of 73rd Independence Day, 15th August 2019 Flag hosted by the then Executive Chairman, BSLSA, Hon'ble Mr. Justice Jyoti Saran, Judge, Patna High Court at BSLSA premises.



FAREWELL



Farewell ceremony of the Executive Chairman, Bihar State Legal Services Authority, Hon'ble Mr. Justice Jyoti Saran, Judge, Patna High Court.

Winter Internship

3rd January to 23rd January 2019 Winter Internship was conducted at the BSLSA which was attended by law students from different Law Colleges of India.



Member Secretary, Joint Secretary BSLSA interacting with Law Students.



Handing over the Certificate to the Law Students.



Group Photograph

Summer Internship

Summer Internship programme for Law Students was organised from 11.06.2019 to 01.07.2019 at the premises of BSLSA. Students from various Law Colleges of India attended the programme.



Certificate Distribution to the Law Students by
Hon'ble Mr. Justice Jyoti Sharan, Judge, Patna High Court -cum- Executive Chairman, BSLSA



As a part of Summer Internship programme 2019, Students Visited Beur Central Jail, Patna





Group Photograph with Law Students alongwith
Executive Chairman, BSLSA Hon'ble Mr. Justice Jyoti Sharan, Judge, Patna High Court,
Sri Sunil Dutta Mishra, Member Secretary, Sri R.N.S. Pandey, Jt. Secretary.

MEDIATION TRAINING PROGRAMME

40 Hours intensive Mediation Training Programme for Advocates as Mediators of seven newly notified DLSA's (Araria, Banka, Kishanganj, Lakhisarai, Sheohar, Sheikhpura, Supaul) under guidance of MCPC, Supreme Court of India, New Delhi was organized from 7-5-2019 to 11-5-2019 at the Bihar Judicial Academy.



Group of Participants.



Handing over of the Certificate to the Participants by Member Secretary, BSLSA.

TRAINING -CUM- SENSITISATION PROGRAMME



One day training-cum-sensitisation programme of PLVs alongwith DLSA staff members under NALSA and other scheme was conducted at BSLSA, Patna on 30th March 2019.

Participants



One day training-cum-sensitisation programme of PLVs alongwith DLSA staff members under NALSA and other scheme was conducted at BSLSA, Patna on 6th April 2019.

Participants



TRAINING -CUM- SENSITISATION PROGRAMME



One day training-cum-sensitisation programme of PLVs along with DLSA staff members under NALSA and other scheme was conducted at BSLSA, Patna on 27th April 2019.



Participants



One day training-cum-sensitization programme of Full time Secretaries, DLSA of Bihar was conducted on 27-7-2019 at BSLSA, Patna.

TRAINING -CUM- SENSITISATION PROGRAMME



One day training-cum-sensitization programme of Panel Lawyer's Deputed at Legal Services Clinic of JJB was held on 3rd August 2019 at BSLSA, Patna.

Participants



One day training-cum-sensitisation programme of Panel Lawyer's deputed at Child Welfare Committee was conducted at BSLSA, Patna on 17-08-2019.

Participants



TRAINING -CUM- SENSITISATION PROGRAMME



One day training-cum-sensitisation Programme of Panel Lawyers deputed at front office of DLSA's / SDLA's was conducted on 31-8-2019 at BSLSA, Patna.

Participants



One day training programme of Remand Lawyers of DLSAs was conducted on 7-9-2019 at BSLSA, Patna.

Participants



TRAINING -CUM- SENSITISATION PROGRAMME



One day training programme of Remand Lawyers of DLSAs was conducted on 21-9-2019 at BSLSA, Patna.

Participants



One day training programme of Jail Visiting Lawyers of DLSA was conducted on 28-9-2019 at BSLSA, Patna.

Handing over the Certificate to the Participants by Member Secretary, BSLSA.

Participants



DLSA's ACTIVITIES



One day Workshop on Domestic Arbitration Law was conducted at DLSA Darbhanga on 18-5-2019 Inaugurated by Hon'ble Mr. Justice Anil Kumar Upadhyay, Judge, Patna High Court, Guest of Honour Hon'ble Mr. Justice Mohit Kumar Shah, Judge, Patna High Court alongwith others.



Legal Awareness Programme conducted by DLSA, Darbhanga on 5-5-2019 at Bahadur Panchayat.

DLSA's ACTIVITIES



Inaugural Programme of National Lok Adalat held at Gopalganj on 9th March 2019.



Legal Awareness Programme on Law and Procedure of adoption conducted on 2nd June 2019 at Gopalganj.



Flood Relief Programme organized by DLSA Sitamarhi.



Legal Awareness Camp was organised by DLSA Kishanganj.



DLSA Araria organised Legal Awareness -cum- Legal Literacy Camp on 1st May 2019.



DLSA's ACTIVITIES



Two day Refresher Training Programme for Panel Lawyers and Retainer Lawyer was conducted by DLSA Siwan on the Civil Court Campus on 3rd and 4th of August 2019.



Legal Awareness Camp was organised on the topic Victims of Trafficking and Commercial Sexual Exploitation Scheme 2015 at Siwan on 16th June 2019.



Legal Literacy Camp was organised by DLSA Gaya on 2nd June 2019.



Legal Awareness Camp was Organised at Subdivision Sher Ghati, Gaya on 11th May 2019 .

BSLSA : At A Glance

January to December 2019

NATIONAL LOK ADALAT

Date	Case Disposal	
	Pre-Litigation Cases	Pending Cases
09.03.2019	32113	4941
13.07.2019	31238	4922
14.09.2019	39699	4542
14.12.2019	39112	6096
Total	142162	20501

MOBILE LOK ADALAT

Organised in 32 Districts	Total Disposal 97480 cases
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CONTINUOUS LOK ADALAT

Date	Total Case Disposal	
	Pre-Litigation	Post Litigation
Jan. to Dec., 2019	325	110

STATISTICAL INFORMATION OF TRAINING PROGRAMMES OF PANEL LAWYER & PARA-LEGAL VOLUNTEERS

S No.	Training Programme Conducted	Type of Programme i.e. Induction Programme/ Basic Training etc.	No. of Training Programmes Conducted in the Month	Duration of the Programme	No. of Participants
1.	Panel Lawyers	Basic Training, Induction Programme, Legal Awareness Camp, Refresher Training, etc..	108	1 hr – 4 hr	1607
2.	Para-Legal Volunteers (PLVs)	Basic Training, Induction Programme, Legal Awareness Programme, Refresher Training, etc...	109	1 hr – 3 hr	1740
3.	Others (Pl. Specify)	Mediation Awareness, Fundamental Duties	04	1 hr – 2 hr	95

STATEMENT OF ALLOTMENT TO THE VICTIMS UNDER BIHAR VICTIM COMPENSATION SCHEME, 2014

Nature of the Offence	No. of Victims	Compensation Awarded in Rs.
Acid	88	2,46,05,707
POCSO	177	5,44,70,000
Rape	62	2,29,25,000
Death	99	2,37,05,000
Sexual assault	18	18,90,000
Human Trafficking	04	4,00,000
Grievous Physical Injury or any mental injury requiring rehabilitation	01	1,50,000
Victim of Burning	02	13,00,000
Others	02	4,00,000
Total	453	12,98,45,707

LEGAL AWARENESS PROGRAMME ON NALSA SCHEME FROM JAN.-2019 to DEC.-2019

S.No.	Name of Scheme	No. of Beneficiary
1	NALSA Scheme (Legal Services to Disaster Victims)	2636
2	NALSA Scheme (Child Friendly Legal Services to Children and their Protection)	4010
3	NALSA Scheme (Legal Services to Senior Citizens)	4276
4	NALSA Scheme (Protection & Enforcement of Tribal Rights)	2626
5	NALSA Scheme (Effective Implementation of Poverty Alleviation)	3598
6	NALSA Scheme (Legal Services to Victim of Acid Attack)	5007
7	NALSA Scheme (Legal Services to the Worker in the Unorganized Sector)	2810
8	NALSA Scheme (Legal Services to Mentally ill & Mentally Disabled Persons)	8085
9	NALSA Scheme (Legal Services to Victims of Trafficking & Commercial Sexual Exploitation)	4478
10	NALSA Scheme (Legal Services to Victims of Drug abuse & Eradication of Drug Menace)	2934

MEDIATION REPORT

Sl. N.	Name of Month	Referral	Settled	Not Settled	Non-Starters	Connected Cases	Pending Cases
1	Jan-19	321	26	124	92	0	582
2	Feb-19	370	34	143	89	0	685
3	Mar-19	403	35	187	100	0	766
4	Apr-19	379	56	202	126	1	761
5	May-19	399	72	278	74	0	736
6	Jun-19	426	53	179	74	2	856
7	Jul-19	631	89	308	87	3	1003
8	Aug-19	587	92	315	99	2	1083
9	Sep-19	453	106	310	12	2	1000
10	Oct-19	350	67	197	66	1	1020
11	Nov-19	516	91	333	61	2	1051
12	Dec-19	437	105	308	56	2	1019
	Total	5272	826	2884	936	15	1019

**STATISTICAL INFORMATION IN RESPECT OF LEGAL LITERACY/LEGAL AWARENESS
CAMPS/PROGRAMMES (INCLUDING SEMINARS, WORKSHOPS, DEBATES ETC.)**

S. No.	Mode/place of Awareness Programme	No. of Programme Held	No. of Persons Attended	Subjects
1	School/College/ university	509	21975	Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015. Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganised Sector) Scheme, 2015. Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining and Right of Transgender etc.....
2	Village/ community Centre	1181	36929	Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015. Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganised Sector) Scheme, 2015. Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining and Right of Transgender etc....
3	Jail/other custodial home	667	17680	Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining etc.....
4	Others (Block, Panchayat, Hospital etc...)	562	15012	Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015. Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganised Sector) Scheme, 2015. Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining and Right of Transgender etc.....
Total		2919	91596	

SCHEDULE OF TRAINING PROGRAMME OF PANEL LAWYERS FROM JAN. to SEP., 2019.

S.N.	Date of Training	Name of the DLSA	No. of Participants
1.	19 th – 20 th Jan, 2019	W.Champaran (Bettiah) & its sub-Division	72
2.	02 nd – 03 rd Feb, 2019	Supaul & its sub-Division	72
3.	16 th – 17 th Feb, 2019	Kaimur	38
4.	23 rd – 24 th Feb, 2019	Sheohar	32
5.	16 th – 17 th Mar, 2019	Araria	46
6.	06 th – 07 th April, 2019	Begusarai	42
7.	27 th – 28 th April, 2019	Madhubani & its sub-Division	54
8.	04 th – 05 th May, 2019	Munger	35
9.	01 st – 02 nd June, 2019	Buxar & its sub-Division	63
10.	15 th – 16 th June, 2019	Darbhanga & its sub-Division	65
11.	22 nd – 23 rd June, 2019	Bhojpur (Ara)	60
12.	29 th – 30 th June, 2019	Patna & its sub-Division	77
13.	06 th – 07 th July, 2019	Samastipur & its sub-Division	72
14.	20 th – 21 st July, 2019	Vaishali (Hajipur)	46
15.	27 th – 28 th July, 2019	Katihar	47
16.	03 rd – 04 th Aug, 2019	Siwan	49
17.	31 st Aug – 01 st Sep, 2019	Nalanda (Biharsharif)	67
18.	07 th – 08 th Sep, 2019	Nawada	30
19.	16 th – 17 th Nov, 2019	Jehanabad	42
20.	30 th Nov – 01 st Dec, 2019	Bhagalpur & its sub-Division	88
21.	21 st – 22 nd Dec, 2019	Sitamarhi	44
Total			1141

TRAINING OF PLVS ALONGWITH DLSA STAFF MEMBERS AT PATNA (BSLSA PREMISES)

S.N.	Topic	No. of Participants
1.	One day Training-cum-Sensitization Programme of PLVs alongwith DLSA Staff Members under NALSA & Other Schemes on 30-03-2019	56
2.	One day Training-cum-Sensitization Programme of PLVs alongwith DLSA Staff Members under NALSA & Other Schemes on 06-04-2019	48
3.	One day Training-cum-Sensitization Programme of PLVs alongwith DLSA Staff Members under NALSA & Other Schemes on 27-04-2019	63
Total		167

TRAINING OF PANEL LAWYERS AT PATNA (BSLSA PREMISES)

S.N.	Topic	No. of Participants
1.	Training of Panel Lawyer deputed at Legal Aid Clinics of JJB of DLSAs was conducted on 03-08-2019	36
2.	Training of Panel Lawyer deputed at Child Welfare Committee (CWC) of DLSAs was conducted on 17-08-2019	32
3.	Training of Panel Lawyer deputed at Front Office (F. O) of DLSAs/SDLSCs was conducted on 31-08-2019	45
4.	Training of Remand Lawyers of 19 DLSAs was conducted on 07-09-2019	52
5.	Training of Remand Lawyers of 18 DLSAs was conducted on 21-09-2019	31
6.	Training of Jail Visiting Lawyers of DLSAs was conducted on 28-09-2019	45
Total		241

लोगों का हमें साथ देना है हमें खुशहाल कर देंगे और न ही किसी को ऐसा करने देंगे

श्री विवेक • जिला विधिक सेवा प्राधिकरण



प्रयाग विमान में जागरूकता रैली निकाल लोगों को किया जागरूक

प्रयाग विमान में जागरूकता रैली निकाल लोगों को किया जागरूक

जागरूकता रैली में भाग ले रहे लोग

कानूनी निबंधन के अभाव में लोग अक्सर गलत दिशा में जाते हैं। जागरूकता रैली के माध्यम से लोगों को सही दिशा में ले जाया जा रहा है।

नगर के निबंधन के अभाव में लोग अक्सर गलत दिशा में जाते हैं। जागरूकता रैली के माध्यम से लोगों को सही दिशा में ले जाया जा रहा है।

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कानूनी जानकारी से ही समाज होगा अपराधमुक्त : अधिवक्ता अब्दुल

अब्दुल • जिला विधिक सेवा प्राधिकरण



अब्दुल • जिला विधिक सेवा प्राधिकरण

मजदूरों के अधिकार के लिए कई अहम कानून लाभ के लिए जागरूकता जरूरी : युनूस अंसारी

युनूस अंसारी • जिला विधिक सेवा प्राधिकरण



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बच्चों का हरहाल में अच्छी परिवारिश दें ताकि गलत दिशा में ना जा सकें

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“न्यायिक प्रक्रिया जहाँ पक्षकारों की सहमति से निर्णय होता है।”

राष्ट्रीय लोक अदालत

तिथि : 08 फरवरी, 11 अप्रैल, 11 जुलाई, 12 सितम्बर एवं 12 दिसम्बर 2020

स्थल : उच्च न्यायालय, जिला व अनुमंडल न्यायालय

विषय : मुकदमा पूर्व वाद (i) N.I. Act की धारा 138 के अंतर्गत वाद (ii) धन वसूली वाद (iii) श्रम विवाद (iv) बिजली और पानी के बिल मामले (Non-Compoundable मामलों को छोड़कर) (v) भरण-पोषण (Maintenance) मामले (vi) अन्य {आपराधिक शमनीय (Compoundable) मामले एवं अन्य सिविल विवाद} न्यायालयों में लंबित वाद (i) आपराधिक शमनीय (Compoundable) मामले (ii) N.I. Act की धारा 138 के अंतर्गत वाद (iii) धन वसूली वाद (iv) मोटर दुर्घटना दावा न्यायाधिकरण (MACT) वाद (v) श्रम संबंधी मामले (vi) बिजली और पानी के बिल संबंधी मामले (Non-Compoundable को छोड़कर) (vii) वैवाहिक विवाद (तलाक को छोड़कर) (viii) भूमि अधिग्रहण के मामले (ix) सेवा (वेतन, भत्ता एवं सेवानिवृत्ति लाभों से संबंधित) मामले (x) राजस्व मामले (केवल जिला न्यायालयों और उच्च न्यायालयों में लंबित) (xi) अन्य दीवानी मामले {किराया, सुखाधिकार, निर्वाहवादा, विनिर्दिष्ट कार्य वाद (Specific Performance Suits)} आदि।

लोक अदालत द्वारा अपने मामले का परस्पर वार्ता के आधार पर निष्पादन के इच्छुक व्यक्ति तत्काल सम्पर्क करें :-

1. सचिव, उच्च न्यायालय विधिक सेवा समिति, पटना उच्च न्यायालय परिसर, पटना।
2. सम्बन्धित जिला विधिक सेवा प्राधिकार के सचिव, सिविल कोर्ट परिसर।
3. सम्बन्धित अनुमंडल विधिक सेवा समिति के सचिव।
4. सम्बन्धित विभाग / बैंक / इश्योरेंस कम्पनी / बिजली कम्पनी इत्यादि।
5. न्यायालय / न्यायाधिकरण जहाँ मामला लम्बित है।
6. बिहार राज्य विधिक सेवा प्राधिकार, बुद्ध मार्ग, पटना।

टेली-लॉ

विडियो-कॉन्फ्रेंसिंग अथवा टेलीफोन के जरिए वकीलों द्वारा दूरदराज एवं हाशिए पर रहने वाले लोगों को कानूनी सलाह एवं जानकारी देने हेतु टेली-लॉ की तकनीकी सुविधा ग्राम पंचायत में स्थित मैप किए गए (Mapped) CSC पर उपलब्ध है। अधिक जानकारी के लिए अपने क्षेत्र के पैरा विधिक स्वयंसेवक (PLV) या विलेज लेवल ऐन्टरप्रेन्योर (VLE) से संपर्क करें। वेबसाइट :- www.tele-law.in; टेलीफोन :- 0612-2508366 / 07562811076



बिहार राज्य विधिक सेवा प्राधिकार

बुद्धमार्ग, पटना-800001

फोन - 0612-2508390, 2508943, ईमेल - bslsa_87@yahoo.co.in

हुई लड़ाई हुई अदावत, चलो चलें भाई लोक अदालत

स्थायी लोक अदालत

(जन उपयोगी सेवाएं)

वर्तमान में विधिक सेवा प्राधिकार अधिनियम, 1987 की धारा 22-बी के अंतर्गत पटना, पूर्णियाँ, भागलपुर, दरभंगा, गया, मुंगेर, मुजफ्फरपुर, सहरसा एवं सारण जिलों में स्थायी लोक अदालत (जन उपयोगी सेवाएं) का गठन किया गया है। जिसमें निम्नलिखित जन उपयोगी सेवाओं संबंधी विवादों का निपटारा किया जाता है :-

- परिवहन सेवाएँ (हवाई, सड़क या पानी) यात्रियों या माल के लिए या,
- डाक, टेलीग्राफ या टेलीफोन सेवाएँ या,
- किसी भी प्रतिष्ठान द्वारा जनता को बिजली, प्रकाश या पानी की आपूर्ति सेवाएँ या,
- लोक वातावरण संरक्षण एवं सफाई तंत्र या,
- अस्पताल सेवाएँ या औषधालय या,
- बीमा सेवा या,
- शैक्षिक या शैक्षणिक संस्थानों या,
- आवास और भू-संपदा सेवा।

न्याय समाधान

राज्य प्राधिकार परिसर में एक निःशुल्क विधिक सेवा “न्याय समाधान” की स्थापना की गई है। जिसका उद्देश्य :

- विविध विधिक सेवाएँ एक केन्द्र पर उपलब्ध कराना,
- विधिक सेवाओं के लाभार्थियों को उनके वादों की अद्यतन जानकारी, विधिक सलाह एवं सहायता देना,
- नालसा, केन्द्र/राज्य सरकार आदि की योजनाओं की जानकारी देना,
- Video Conferencing के माध्यम से भी विभिन्न जिलों के जेल से संपर्क स्थापित कर बंदियों को कानूनी सलाह पैनाल अधिकारियों के माध्यम से देना।

संपर्क सूत्र : Mob. : 08709901744

E-mail : bslsanyayasamadhan@gmail.com

